

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 190 OF 2018&
IA NO. 878 OF 2018**

Dated: 2nd September, 2019

In the matter of:

**Uttarakhand Power Corporation Ltd.
Versus
M/s India Glycols Ltd. &Ors.**

.... Appellant(s)

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **03.10.2019.**

Court Master/PS

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